OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, WEST DISTRICT: DELHI ORDER

The following transfers and postings are being made with immediate effect:-

S.	Name of the Official	From	То
No.			
1	Ms. Saranjit Kaur (EC-62247537)	Reader/JA in the Court previously presided over by Ms. Shivangi Mangla, the then JMFC (NI Act) Digital Court-02, West District, THC, Delhi	Reader/JA in the Court of Ms. Shivangi Mangla, JMFC (NI Act)-05, West District, THC, Delhi
2	Sh. Inder Preet Singh (EC-71381661)	Ahlmad/JJA in the Court previously presided over by Ms. Shivangi Mangla, the then JMFC (NI Act) Digital Court-02, West District, THC, Delhi	Ahlmad/JJA in the Court of Ms. Shivangi Mangla, JMFC (NI Act)-05, West District, THC, Delhi
3	Sh. Sahil (Roll no. 251445)	Asstt. Ahlmad/JJA in the Court previously presided over by Ms. Shivangi Mangla, the then JMFC (NI Act) Digital Court-02, West District, THC, Delhi	Asstt. Ahlmad/JJA in the Court of Ms. Shivangi Mangla, JMFC (NI Act)-05, West District, THC, Delhi
4	Sh. Rohit Dogra S/o Sh. Mahender Dogra	Personal Assistant in the Court previously presided over by Ms. Shivangi Mangla, the then JMFC (NI Act) Digital Court-02, West District, THC, Delhi	of Ms. Shivangi Mangla, JMFC (NI Act)-05, West District, THC, Delhi
5	Sh. Vinod Kumar (EC- 94757744)	Orderly in the Court previously presided over by Sh. Abhay Choudhary, the then JMFC (NI Act) Digital Court-01, West District, THC, Delhi	

Note:-

- Ms. Kajal Malik (43097782), Personal Assistant in the Court previously presided over by Ms. Shivangi Mangla, the then JMFC (NI Act) Digital Court-02, West District, THC, Delhi is hereby directed to report in the Office Pool (West) upon return from maternity leave.
- 2. Non-compliance of the Order or immediately proceeding on leave will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the erring official, as per rules.

(DR. ADITI CHOUDHARY)
PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, DELHI

No. 32 67/- 32 689 No. 32 67/- 32 689

Delhi, dated the 19/11/25.

Copy forwarded for information & necessary action to:-

- 1. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi
- 2. The Officer concerned.
- 3. The Officer-in-charge, Accounts Branch, West District, THC, Delhi
- 4. The Administrative Officer(Judl.), Admn-II (HQs), THC, Delhi
- 5. Dealing Official, Personal File/Posting Transfer, Admn.-II (HQs),THC, Delhi
- 6. Dealing Official, ACR Cell, Central District, THC, Delhi
- 7. Dealing Official, Leave (West District).
- 8. The official concerned.
- 9. Dealing Official, Layers Seat, THC, Delhi
- 10. R&I Branch (West) for uploading on LAYERS

11. Personal Office of undersigned.

PRINCIPAL DISTRICT & SESSIONS JUDGE WEST DISTRICT, DELHI